



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 300/TL/2025

Dated: 29.5.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by **Lakadia B Power Transmission Limited**, 10th Floor, International Trade Tower, Nehru Place, New Delhi-110019 to establish the "Transmission system for Augmentation of transformation capacity at 765/400 kV Lakadia S/s (WRSS XXI(A) Transco Ltd.) in Gujarat Part B" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer basis consisting of the following elements:

S. No.	Scope of the Transmission Scheme	SCOD in months from Effective Date
1	Installation of 2x500 MVA, 400/220 kV ICTs (3rd & 4th) at Lakadia PS along with associated ICT bays • 400/220 kV, 1x500 MVA ICT - 2 Nos. • 400 kV ICT bay - 2 Nos. • 220 kV ICT bay - 2 Nos. (220 kV bus section-I)	18 months from date of allocation to implementing agency (14.08.2026)
2	Implementation of 220 kV line bay at Lakadia PS for TEQ Green Power XVII Private Limited (TGPXVIIPL: 300 MW) • 220 kV line bay - 1 no. (220 kV bus section-I)	18 months from date of allocation to implementing agency (14.08.2026)
3	Implementation of 220 kV line bay at Lakadia PS for Arcelor Mittal Nippon Steel India Limited (AMNSIL: 350 MW) • 220 kV line bay - 1 no. (220 kV bus section-I)	18 months from date of allocation to implementing agency (14.08.2026)
4	Implementation of 220 kV line bay at Lakadia PS for Renew Solar (Shakti Eight) Private Limited (RS(S8) PL: 200 MW) • 220 kV line bay - 1 no. (220 kV bus section-I)	30.09.2026 (as per start date requested by applicant) *
5	Creation of New 220 kV Bus Section-II at Lakadia PS along with 220 kV Sectionalizer arrangement between 220 kV Bus sec-I & Sec-II • 220 kV Bus Sectionalizer - 1 set • BC-1 No. • TBC-1 No	18 months from date of allocation to implementing agency (14.08.2026)
6	Augmentation of transformation capacity at Lakadia PS by 4x500 MVA, 400/220 kV ICTs (5th 6th, 7th & 8th) terminated on new 220 kV Bus Section-II	
6 a	2x500MVA ICTs (5th & 6th) • 500 MVA, 400/220 kV ICTs: 2 No. • 400 kV ICT bays: 2 Nos. • 220 kV ICT bays: 2 No. (New Bus Section-II)	18 months from date of allocation to implementing agency (14.08.2026)
6 b	1x500MVA ICT (7th) • 500 MVA, 400/220 kV ICT: 1 No. • 400 kV ICT bay: 1 No. • 220 kV ICT bays: 1 No. (New Bus Section-II)	31.12.2026
6 c	1x500MVA ICT (8th) • 500 MVA, 400/220 kV ICT: 1 No. • 400 kV ICT bay: 1 No. • 220 kV ICT bays: 1 No. (New Bus Section-II)	30.06.2027
7	Implementation of 220 kV line bay at Lakadia PS for Juniper Green Energy Private Limited (JGEPL) (Appl. No. 2200000376: 300 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	30.06.2027 (as per start date requested by applicant)
8	Implementation of 220 kV line bay at Lakadia PS for TEQ Green Power XVI Pvt. Ltd. (TGPXVIPL) (Appl. No. 2200000398: 76 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	30.09.2026 (as per start date requested by applicant) *
9	Implementation of 220 kV line bay at Lakadia PS for Ganeko Solar Pvt. Ltd. (GSPL) (Appl. No. 2200000458: 290 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	31.12.2026 (as per start date requested by applicant) *
10	Implementation of 220 kV line bay at Lakadia PS for Juniper Green Energy Private Limited (JGEPL) (Appl. No. 2200000500: 150 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	31.03.2027 (as per start date requested by applicant)
11	Implementation of 220 kV line bay at Lakadia PS for Serentica Renewables India Private Limited (SRIPL) (Appl. No. 2200000610: 200 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	30.06.2026*
12	Implementation of 220 kV line bay at Lakadia PS for RDS Solar Park Private Limited (RDSSPPL) (Appl. No. 2200000639: 350 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	30.06.2026*
13	Implementation of 220 kV line bay at Lakadia PS for Percentum Renewables Private Limited (PRPL) (Appl. No. 2200000673: 148 MW) • 220 kV line bay - 1 No. (New Bus Section-II)	30.06.2026*
14	Installation of 1x330 MVar 765 kV Bus Reactor (2nd) along-with associated bay • 330 MVar, 765 kV Bus Reactor: 1 No. • 765 kV BR bay: 1 No.	18 months from date of allocation to implementing agency (14.08.2026)
15	Augmentation of transformation capacity at Lakadia PS by 1x1500 MVA, 765/400 kV ICTs (3rd) • 1500 MVA, 765/400 kV ICT: 1 No. • 400 kV ICT bay: 1 No. • 765 kV ICT bay: 1 No.	18 months from date of allocation to implementing agency (14.08.2026)

* subject to minimum schedule of 18 months from the date of allocation to implementing agency.

Note: TSP of Lakadia S/s (WRSS XXI(A) Transco Ltd.) shall provide space for above augmentation works at Lakadia S/s.

- The Central Transmission Utility of India Limited, vide its letter dated 28.2.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 26.5.2025 in Petition No. 300/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Lakadia B Power Transmission Limited** before the Commission can be accessed at the <https://www.ril.com> or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **4.6.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **5.6.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary